

**Justice (Retd.) R. M. Lodha Committee
in the matter of PACL Limited**

The Justice (Retd.) R.M.Lodha committee (“the Committee”) has been constituted as per the direction of the Hon’ble Supreme Court vide order dated February 02, 2016 in the CA No. 13301/2015, Subrata Bhattacharya Vs SEBI and other connected matters, for disposing of the land purchased by the Company so that the sale proceeds can be paid to the investors, who have invested their funds in the Company.

Details of members of the committee are as follows:

1	Hon’ble Shri Justice R. M. Lodha the former Chief Justice of India	Chairman
2	Shri K.V.R. Murty Whole Time Member, SEBI	Member
3	Shri Jeevan Sonparote Executive Director, SEBI	Member

Further, Ms.Amy Durga Menon, Chief General Manager, SEBI is the Nodal Officer cum Secretary to the Committee.

Correspondence and email address of the Committee:

Address for correspondence only: SEBI Bhavan, BKC, Plot No.C4-A, 'G' Block, Bandra-Kurla Complex, Bandra (East), Mumbai – 400051

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nodalofficerpacl@sebi.gov.in

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